

SHRI LAL K. ADVANI, it is a protest against the attitude of the ruling party and the remarks by the Prime Minister.

[At this stage some hon. Members left the Chamber],

SHRI J.K. JAIN (Madhya Pradesh): You are traitors. You are traitors (*Interruptions*).

MR. CHAIRMAN: Now. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. Report and Accounts (1983-84) of Hie Indian Airlines and related papers.

II. Reports and Accounts (1983-84) of the India Tourism Development Corporation Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

Sir. I beg to lay on the Table—

I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 15 read with sub-section (2) of section 37 of the Air Corporations Act, 1953:—

(a) Annual Report and Accounts of the Indian Airlines, for the year 1983-84, together with the Audit Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

"(b) Review by Government on the working of the Indian Airlines.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) above [Placed in Library. See No. LT-509J95 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Nineteenth Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the

Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-510 for (i) and (ii)].

Report and Accounts (1983-84) of the Indian Society of International Law, New Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): Sir, on behalf of Shri Khurshid Alam Khan, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report and Accounts of the Indian Society of International Law, New Delhi, for the year 1983-84, [Placed in Library. See No. LT-511[85].

The Sikh Gurdwaras Board (Election of Office Bearers and Executive Committee) (Amendment) Rules, 1985.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table under subsection (3) of section 146 of the Sikh Gurdwaras Act 1985, a copy (in English and Hindi) of the Ministry of Home Affairs, notification G.S.R. No. 91 (E), dated the 16th February, 1985, publishing the Sikh Gurdwaras Board (Election of Office Bearers and Executive Committee) (Amendment) Rules, 1985. [Placed in Library. See No. LT-520[85].

I. Report and Accounts (1983-84) of the Bose Institute, Calcutta and related papers.

II. Reports and Accounts (1983-84) of the National Institute of Immunology, New Delhi and related papers.